

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1258  
TO BE ANSWERED ON 10<sup>th</sup> FEBRUARY 2026**

**APPROVAL OF PG MEDICAL SEATS**

**1258. DR. M. THAMBIDURAI:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of PG medical seats for 2025-26 for which Medical Assessment and Rating Board/National Medical Commission (MARB/NMC) issued Letter of Permission/Letter of Disapproval (LoP/LoD), with LoP–LoD breakup and State/college details;
- (b) the number and grounds of LoDs issued;
- (c) the number of LoD-recipient colleges filed First Appeals under Section 28(5) and how many were heard, accepted, rejected or referred back, with sanctioned seats and institution names;
- (d) the seats finally added to the NEET-PG 2025-26 matrix;
- (e) whether counselling included seats without LoPs; and
- (f) whether timelines, audits or reforms are planned to ensure transparency and timely approvals?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) to (f) As informed by National Medical Commission (NMC), a total of 8416 additional PG medical seats have been granted by the commission for the academic year 2025-26. The State-wise details of seats allotted to medical colleges in the Academic year 2025-26 across the country is at Annexure.

Further, the Commission has informed that online applications are invited for the starting/ increase of undergraduate and postgraduate seats across the country. Letters of Permission (LoP) and Letters of Disapproval (LoD) are issued after following the due process in accordance with the PGMSR, 2023 and other applicable National Medical Commission regulations and norms. As on date, 162 LoDs have been issued by Medical Assessment and Rating Board (MARB) on the grounds of insufficient documents and inadequate infrastructure, clinical material, Faculty attendance on AEBAS.

Following the issuance of LoDs, 215 medical colleges filed first appeals before the NMC under Section 28(5) of the NMC Act, 2019. Of these, 213 appeals were heard by the Appellate Committee. As a result, 777 additional seats were granted to 125 medical colleges,

while the appeals of 76 medical colleges were rejected. The appeals of 12 medical colleges were referred to the MARB, NMC.

The commission has issued various Public Notices for information of all the stakeholders regarding the updation of PG seat Matrix to include the additional seats granted by NMC for the counselling process.

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**Annexure referred to in reply to parts (a) to (f) of Rajya Sabha Unstarred Question No. 1258 for answer on 10.02.2026**

**Annexure**

**State-wise details of new seats granted to medical colleges during Academic Session 2025-26**

<b>Sl. No</b>	<b>State/UT</b>	<b>Government Medical Colleges</b>	<b>Private Medical Colleges</b>	<b>Total</b>
1.	Andaman & Nicobar	13	0	13
2.	Andhra Pradesh	156	326	482
3.	Arunachal Pradesh	23	0	23
4.	Assam	41	0	41
5.	Bihar	49	184	233
6.	Chandigarh	0	0	0
7.	Chhattisgarh	65	74	139
8.	Dadar & Nagar Haveli	20	0	20
9.	Delhi	47	0	47
10.	Goa	0	0	0
11.	Gujarat	368	283	651
12.	Haryana	11	202	213
13.	Himachal Pradesh	36	0	36
14.	Jammu and Kashmir	120	0	120
15.	Jharkhand	16	0	16
16.	Karnataka	426	902	1328
17.	Kerala	82	72	154
18.	Madhya Pradesh	115	394	509
19.	Maharashtra	187	466	653
20.	Manipur	2	8	10
21.	Meghalaya	0	0	0
22.	Mizoram	10	0	10
23.	Orissa / Odisha	62	164	226
24.	Puducherry	17	61	78
25.	Punjab	57	58	115
26.	Rajasthan	127	313	440
27.	Tamil Nadu	79	826	905
28.	Telangana	102	429	531
29.	Tripura	6	10	16
30.	Uttar Pradesh	316	718	1034
31.	Uttarakhand	69	80	149
32.	West Bengal	42	182	224